89 Papers laid

(b) Demonstrations at both places were organised by the National Front, an extreme right wing organisation, which is strongly opposed to immigration. Counter-demons trations were organized on the same day at both places by anti-fascist groups. Clashes were reported between the rival groups of demonstrators as well as with the Police.

(c) The matter has not been taken up officially but the British Government is already seized of the problem.

12 NOON

# PAPERS LAID ON THE TABLE

## I. Annual Report (1974-75) and Accounts of the Mogul Line Limited, Bombay

and related papers.

### II. Annual Report (1974-75) and Accounts of the Shipping Corporation of India Limited, Bombay and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI H. M. TRIVEDI) : Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

I. (i) Ninety-seventh Annual Report and Accounts of the Mogul Line Limited Bombay, for the year 1974-75, together with the Auditors' Report on the Ac counts and the comments of the Comp troller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. *See* No. LT-10687t76 for (i) and (ii)].

II. (i) Twenty-fifth Annual Report and Accounts of the Shipping Corpora tion of India Limited, Bombay, for the year 1974-75, together with the Auditors' Report on the Accounts and the com ments of the Comptroller and Auditor General of India thereon. (ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-10G87/76 for (i) and (ii)]

## LAnnual Report (1974-75) and Accounts of the Mysore Iron and Steel Limited Bhadrawati

### II. Annual Report (1974-75) and Accounts of the Steel Authority of India Limited, New Delhi and related papers.

THE MINISTER OF STEEL AND MINES (SHRI CHANDRAJIT YADAV) : Sir. I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers :

I. (i) Fourteenth Annual Report and Accounts of the Mysore Iron and Steel Limited, Bhadrawati, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-10795/76. for (i) and (ii)].

II. (i) Third Annual Report and Ac counts of the Steel Authority of India Limited, New Delhi, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

LPlaced in Library. See No. LT-10726/76 tor (i) and (ii)].

I.Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1976.

II. Bombay Motor Vehicles Tax (Guja rat Second Amendment) Act, 1976..

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI DALBIR SINGH) : Sir, 1 beg to lay on the Table :

I. A copy (in English and Hindi) of the Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1976, enacted by the President, under sub-section (3) of sec tion 3 of the Tamil Nadu State Legisla ture (Delegation of Powers) Act, 1976. I Placed in Library. *See* No. LT-10727/ 76].

II. A copy (in English and Hindi) of the Bombay Motor Vehicles Tax (Guja rat Second Amendment) Act, 1976, enacted by the President, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. *See* No. LT-1072/76].

# IThe Payment of wages (Mines)Second Amendment Rules, 1976.

# II. The Employees Family ension (Second Amendment) Scheme, 1976.

# III.The Coal Mines Family Pension(Am endment) Scheme, 1976.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA) : Sir, I beg to lay on the Table :

I. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 426, dated the 20th March, 1976, publishing the Payment of Wages (Mines) Second Amendment Rules, 1976, under sub-section (6) of section 26 of the Payment of Wages Act, 1936. [Placed in Library. *See* No. LT-10729/ 76].

II. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 427, dated the 20th March, 1976, publishing the Employees' Family Pension (Second Amendment) Scheme, 1976, under sub-section (2) of section 7 of the Employees' Provident Fund and Family Pension Fund Act, 1952.

[Placed in Library. See No, LT-10674/76]

# a matter of urgent 9 public importance

III. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 465, dated the 27th March, 1976, publishing the Coal Mines Family Pension (Amendment) Schemes, 1976, under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act. 1947.

IPlaced in Library. See No. LT-10730/76]

# Report (1974-75) of the Comptroller and Auditor General of India, on Union Government (Civil) Revenue Receipts.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI H. M. TRIVEDI) : Sir. on behalf of Shrimati Sushila Rohatgi, I beg to lay on the Table, under clause (1) of article 151 of the Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India, for the year 1974-75, LInion Government (Civil), Revenue Receipts:—

(i) Volume I-Indirect Taxes; and

(ii) Volume II—Direct Taxes. [Placed in Library. *See* No. LT-10849/76].

### CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

# Reported move by U.K. Government to compel Indian Nationals permanently residing in Britain to accept British Nationality

SHRI BHUPESH GUPTA (West Bengal) : Sir, I call the attention of the Minister of External Affairs to the reported move by the U. K. Government to compel thousands of Indian nationals permanently residing in Britain either to accept British nationality or to face expulsion from that country, and the Government's reaction thereto.

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS) : Sir, Government has seen a newspaper report to the effect